

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

216. IA/433/2021 IA/428/2021 IA/200/2021 IA/806/2021 IA/956/2021  
IA/1225/2021 IA/3975/2023 APPEAL /11/2023 IA/3054/2023  
In C.P. (IB)/4464(MB)2018

**IN THE MATTER OF**

Tapan Engineers & Fabrication	... Petitioner
VS	
Omkar Gratings Private Limited	... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 08.07.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:

For the Respondent:

---

**ORDER**

Adjourned to **06.08.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/